

Governments. The Central Government supplements the efforts of the State Government by extending Central assistance on receipt of specific memorandum from the affected States. State Governments decide the nature and volume of operations to be taken up in the affected districts on the basis of the severity of the scarcity conditions.

**Delay in Implementation of Special Refractories Project in Quilon**

5544 SHRI K. KUNJAMBU : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the implementation of Rs. 70 crore special refractories project in Quilon in Kerala in collaboration with Russian firm has been finalised ;

(b) whether the representatives of the Soviet firm who were at Trivandrum earlier this month expressed concern over the delay ; and

(c) if so, the steps Government propose to take to ensure the implementation of this project at Quilon which was originally mooted in 1972 at an estimated cost of Rs. 49.63 crores ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) . (a) to (c) The information is being collected and will be laid on the Table of the House.

**Production of Fish**

5546. SHRI S.G. GHOLAP : Will the Minister of AGRICULTURE be pleased to state the total production of fish and fish products in India and their demand in the country and also in foreign countries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : The Production of fish in India in 1985 is 2.82 million tonnes as against the demand estimated at 4.60 million tonnes. World fish production in 1985 is 84.95 million tonnes. The data on World demand for fish and fish products

is not available. However, the World import of fish and fish products data indicates an increasing trend in the demand of fish and fish products (9.86 million tonnes in 1980 to 12.47 million tonnes in 1985).

**Finding of Committee on Imported Butter**

5547. SHRI H.A. DORA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that two nobel laureates have doubted the findings of the committee which cleared the Irish butter, allegedly contaminated by the Chernobyl nuclear accident, as fit for human consumption ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b) In the Special Leave Petition No. 15408 of 1987 filed in the Supreme Court of India by Dr. Shivaram Shantaram Wagle and Others, against the Union of India and Others, the petitioners had filed letters sent in reply by two Nobel Laureates tending to show that it is desirable to avoid foodstuffs containing low level radio-activity. However, their contention was accepted by Supreme Court on the ground that these letters were in general terms and only represented a particular school of thought. In its Order dated 8.3.1988 the Supreme Court also observed that surely, the Committee of Experts comprising of two eminent Scientists and an equally well known Agro-Economist was well aware of this point of view. The Special Leave Petition has been dismissed by the Supreme Court.

**Sanction Limit Under RLEGP**

5548. SHRI ANANTA PRASAD SETHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there are any specific norms for fixing the sanction limit for each State under the RLEGP.